

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR AARCITY**  
**INFRASTRUCTURE PRIVATE LIMITED OPERATING IN REAL ESTATE SECTOR**  
**AT NEW DELHI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Aarcity Infrastructure Private Limited PAN: AAKCS1067N & CIN: U70109DL2006PTC151262
2.	Address of the registered office	Unit No. 552 Fifth Fl Terrace Tower-B, D-4,5,6 Krishna Apra Business Square, Neta Ji Subhash Place, North West, New Delhi, Delhi, India, 110034
3.	URL of website	<a href="http://www.aarcityinfrastructure.com/">http://www.aarcityinfrastructure.com/</a>
4.	Details of place where majority of fixed assets are located	The details can be sought from the RP by emailing at <a href="mailto:cirp.aip118@gmail.com">cirp.aip118@gmail.com</a>
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought from the RP by emailing at <a href="mailto:cirp.aip118@gmail.com">cirp.aip118@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include eligibility for resolution applicants u/s 25(2)(h) of the Code can be sought by emailing at <a href="mailto:cirp.aip118@gmail.com">cirp.aip118@gmail.com</a> and is available at <a href="http://www.aarcityinfrastructure.com/">http://www.aarcityinfrastructure.com/</a>
10.	Last date for receipt of expression of interest	February 04, 2024
11.	Date of issue of provisional list of prospective resolution applicants	February 14, 2024
12.	Last date for submission of objections to provisional list	February 19, 2024



13.	Date of issue of final list of prospective resolution applicants	February 24, 2024	
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	February 29, 2024	
15.	Last date for submission of resolution plans	March 30, 2024	
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.aipl18@gmail.com">cirp.aipl18@gmail.com</a>	

*Note: The above dates are subject to the approval of CIRP period Extension application from Hon'ble NCLT.*



**Manish Agarwal**

**Resolution Professional of Arcity Infrastructure Private Limited**

*(Undergoing CIRP vide order dated July 18, 2023)*

**Email Id Registered with IBBI:** [vrregisteredvaluer@gmail.com](mailto:vrregisteredvaluer@gmail.com)

**Address registered with IBBI:** 307, Prakash Deep Building, Tolstoy Marg, Connaught Place, New Delhi- 110001

**Date: 5 January, 2024**

**Place: New Delhi**